

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Appointments to the posts of Protocol Officer and Assistant Protocol Officer in the Subordinate Courts in the UT of J&K.

ORDER

No. 1015 of 2022/PSY Dated: 06.09.2022

Hon'ble the Chief Justice has been pleased to direct as under regarding the first appointments to the posts of Protocol Officer and Assistant Protocol Officer:-

1. 07 divisional cadre posts of Protocol Officer in the service cadre of UT of Jammu & Kashmir shall be filled up by appointment of suitable in-service candidates from among the staff members who are in the equivalent grade;
2. 07 divisional cadre posts of Assistant Protocol Officer in the service cadre of UT of Jammu & Kashmir shall be filled up by appointment of suitable in-service candidates from among the staff members who are in the equivalent grade;
3. The High Court Notification No. 01 of 2019 dated 10.01.2019, insofar it pertains to Assistant Protocol Officer shall stand withdrawn.

By Order of Hon'ble the Chief Justice.

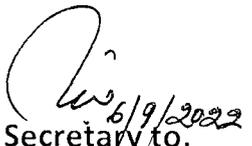

(Rajeev Gupta)

**Principal Secretary to,
Hon'ble the Chief Justice.**

No. 836-41/PSY-624 Dated 06-09-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar .
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
..... for information
- ✓ 3. All Principal District & Sessions Judges of UT of J&K, for information and compliance.
4. Chief Librarian, High Court of J&K and Ladakh, Srinagar / Jammu
5. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court website.
6. Order file.


Principal Secretary to,
Hon'ble the Chief Justice.